

Daily Orders for Case WP 15525/2023

Sl. No	Judge(s) Name	Date of Order	Daily Order
1	KRISHNA S.DIXIT	21/07/2023	Learned DSG Mr.H.Shanti Bhushan is requested to accept notice for respondent No.1. Issue Emergent Notice to respondent No.2. Stay of impugned circulars; further the respondent No.2 is restrained from taking any coercive action against badminton players, coaches & technical staff who are registered with it pursuant to the impugned circulars. This interim protection has been granted keeping in view the Hon'ble Delhi High Court decision in W.P.(C) 3469/2017 and CM No.15209/2017 between M/S SARA FOUNDATION (REGD) vs. UNION OF INDIA, disposed off on 24.8.2017.